

ing importance to Khajuraho and Agra....

MR. SPEAKER: What is your question?

SHRI M. SATYANARAYAN RAO: Nothing has been done to attract tourists to the South. In view of all this, will the hon. Minister see...

MR. SPEAKER: Irrelevant.

SHRI XAVIER ARAKAL: Actually the Indian tourists are not taken to Orissa.

MR. SPEAKER: You can ask question in regard to Orissa at any other time. It is not with regard to Orissa.

SHRI M. SATYANARAYAN RAO: My question has not been answered.

MR. SPEAKER: He has taken note of it.

SHRI A. P. SHARMA: I have already stated that in regard to the provision of facilities required for different categories of accommodation, surface transportation, water, electricity supply—all these things will be included in this scheme. I would request my hon. friend to urge upon the Andhra Pradesh Government to send the proposal quickly because we have sent a reminder also.

#### Hold up of I.A. Boeing-737 Flight by Bomb Scare

\*289. SHRI ARJUN SETHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a bomb scare and technical snag held up the Indian Airlines Boeing-737 flight to Delhi on 30th May, 1980 by about five hours;

(b) whether similar happenings have also occurred during the last six months on hearing anonymous voice that a bomb had been planted in the aircraft; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) Yes, Sir. Indian Airlines flight IC-440 scheduled for departure at 19.00 hrs. on 29-5-80 from Madras was held up for 5 hours and 5 mts. The flight took off at 0005 hrs. on 30-5-1980.

(b) and (c). Yes, Sir. Thirteen cases of delays due to bomb scare inspection occurred during the period from January, 1980 to 15th June, 1980. Station-wise break up is as follows:—

Bombay	4
Delhi	3
Madras	4
Hyderabad	1
Bangalore	1

SHRI ARJUN SETHI: The hon. Minister stated that between January, '80 and 15th June '80, as many as 13 cases of bomb scare have been detected, apart from the so-called technical snags in the aircraft as well as late arrival of aircraft. As a result of these things, great inconvenience and harassment have been caused to the travelling passengers. May I know what specific steps Government would like to take so that these cases of harassment and inordinate delay do not take place in future?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): I fully agree with the hon. Member that inconvenience is caused to the travelling public, but this is such a case in which we cannot help. It is in the interest of the safety of the passengers and in the interest of the aircraft itself that such checks have to be carried out whenever we receive even anonymous calls. I am sorry, we cannot help in this matter.

SHRI ARJUN SETHI: Out of these 13 instances of anonymous calls, may I know how many cases have been

detected and if not, what steps have Government taken to detect these cases?

**SHRI A. P. SHARMA:** Where is the question of detection? What happens is, we get an anonymous call. Whenever we get an anonymous call, whether it is correct or not, the checks have to be carried out. Therefore, there is nothing to detect.

**DR. FAROOQ ABDULLAH:** May I know whether our security arrangements at the airports are that lax even after all the hijackings of aircraft that have taken place? At all the international airports not in this country but outside we have X-ray facilities so far as the baggage is concerned. I would like to know whether they have thought of putting these machines at our airports also so as to take care of hoax calls of bomb scare and also eliminate the delay that the passengers have to go through about their luggage? My specific question is whether the Minister has thought of putting X-ray machines in these airports so that these scares are put off?

**SHRI A. P. SHARMA:** Sir, so far it has not been done. It is a suggestion for action.

**MR. SPEAKER:** Will you note it down and do it?

**SHRI A. P. SHARMA:** Yes.

**श्री मनीराम बागड़ी:** अध्यक्ष महोदय, हवाई जहाजों को जबर्दस्ती उड़ा कर ले जाना अन्तराष्ट्रीय कानून के अनुसार एक बहुत बड़ा अपराध है। लेकिन इसको रोकने के लिए सिर्फ कानून ही काफी नहीं है, इसके विरुद्ध राष्ट्रव्यापी प्रचार करने की भी जरूरत है। (व्यवधान) हर काम सिर्फ कानून से नहीं हो सकता है। उसके लिए प्रचार और आचार-संहिता भी जरूरी है। मैं आपके माध्यम से मंत्री महोदय से यह जानना चाहता हूँ कि क्या सरकार की तरफ से ऐसा कोई कदम उठाया जा रहा है कि इस तरह के कृत्य करने

वालों को समाज में सम्मानित न किया जाये, जैसे आज हाईजैकर को पार्टी का टिकट दे कर विधान सभा में भेजा जा रहा है। क्या सरकार हाईजैकिंग को रोकने की दृष्टि से कोई आचार-संहिता बनाने के लिये तैयार है?

**श्री अनन्त प्रसाद शर्मा:** अध्यक्ष महोदय, माननीय श्री बागड़ी ने जो प्रश्न किया है, वह इस प्रश्न से नहीं उठता है। जहाँ तक हाईजैकिंग का सवाल है, हम सब लोग उसको बुरा समझते हैं। इसमें करने का तो कुछ है नहीं, क्योंकि हम सब उसका बुरा मानते हैं।

**SHRI BAPUSAHEB PARULEKAR:** Sir, to the second Supplementary asked by Mr. Sethi as to whether any steps have been taken to have a check on this false information, the hon. Minister said that whenever the information has been given, the check has to be carried out. There can be no two opinions about that. But the question remains that many persons will be giving such information off and on and every time every flight will be delayed. The question, therefore, I would like to ask is whether in all these cases of false information given by the persons investigations were carried out and whether Government has any agencies to find out such mischief mongers. And if that is so, every flight will be delayed including the flights which will be carrying... (Interruptions). What steps the Government is taking?

**MR. SPEAKER:** He has already replied to that.

**SHRI BAPUSAHEB PARULEKAR:** He has not replied to that. He only said... (Interruptions).

**SHRI A. P. SHARMA:** Sir, I do not know whether the hon. Member has ever got a false call like this, an anonymous call like this, and from his experience he can also say what is the method to check these things. So, it is not possible... (Interruptions) And I have already stated that in the interests of the safety of the passengers and the aircraft, we have to carry out the check again.